

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 883  
ANSWERED ON 25.07.2023**

**Sports Academies under Khelo India Scheme**

**883. SHRI SAUMITRA KHAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details and the total number of sports academies recognized under the Khelo India Scheme in the country including West Bengal;**
- (b) the details of the amount sanctioned for sports infrastructure projects in the country, during the last three years and the current year, State/UT wise especially in West Bengal;**
- (c) whether the Government of West Bengal has requested for financial support and grants for sports activities and infrastructure projects in the State under the Khelo India Scheme; and**
- (d) if so, the details thereof and the response thereto?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

- (a) The details of the accredited sports academies under the Khelo India scheme, across the country, including the State of West Bengal, are at Annexure-I.**
- (b) The details of the sports infrastructure projects sanctioned across the country, during last three years and the current year, State/ UT- wise, including the State of West Bengal are at Annexure-II.**
- (c) & (d) No, Sir.**

**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 883 TO BE ANSWERED ON 25.07.2023 REGARDING “SPORTS ACADEMIES UNDER KHELO INDIA SCHEME” ASKED BY SHRI SAUMITRA KHAN, HON’BLE MEMBER OF LOK SABHA.**

**Details of accredited academies under Khelo India scheme, State/ UT wise**

<b>S.No.</b>	<b>State/UT</b>	<b>No. of Academies</b>
<b>1.</b>	<b>Arunachal Pradesh</b>	<b>3</b>
<b>2.</b>	<b>Assam</b>	<b>7</b>
<b>3.</b>	<b>Chandigarh</b>	<b>4</b>
<b>4.</b>	<b>Chhattisgarh</b>	<b>1</b>
<b>5.</b>	<b>Delhi</b>	<b>10</b>
<b>6.</b>	<b>Goa</b>	<b>1</b>
<b>7.</b>	<b>Gujarat</b>	<b>15</b>
<b>8.</b>	<b>Haryana</b>	<b>15</b>
<b>9.</b>	<b>Himachal Pradesh</b>	<b>7</b>
<b>10.</b>	<b>Jammu &amp; Kashmir</b>	<b>2</b>
<b>11.</b>	<b>Jharkhand</b>	<b>10</b>
<b>12.</b>	<b>Karnataka</b>	<b>33</b>
<b>13.</b>	<b>Kerala</b>	<b>13</b>
<b>14.</b>	<b>Madhya Pradesh</b>	<b>17</b>
<b>15.</b>	<b>Maharashtra</b>	<b>31</b>
<b>16.</b>	<b>Manipur</b>	<b>12</b>
<b>17.</b>	<b>Odisha</b>	<b>8</b>
<b>18.</b>	<b>Punjab</b>	<b>25</b>
<b>19.</b>	<b>Rajasthan</b>	<b>5</b>
<b>20.</b>	<b>Tamil Nadu</b>	<b>18</b>
<b>21.</b>	<b>Telangana</b>	<b>12</b>
<b>22.</b>	<b>Uttar Pradesh</b>	<b>10</b>
<b>23.</b>	<b>West Bengal</b>	<b>8</b>
	<b>Total</b>	<b>267</b>

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 883 TO BE ANSWERED ON 25.07.2023 REGARDING "SPORTS ACADEMIES UNDER KHELO INDIA SCHEME" ASKED BY SHRI SAUMITRA KHAN, HON'BLE MEMBER OF LOK SABHA.**

**Details of the sports infrastructure projects sanctioned in last three years and the current year, State/ UT wise.**

<b>S. No.</b>	<b>State/UT</b>	<b>No. of Projects</b>	<b>Amount Sanctioned (in Rs. crore)</b>
1.	Andhra Pradesh	3	11.12
2.	Arunachal Pradesh	4	60.11
3.	Assam	3	8.82
4.	Bihar	10	46.33
5.	Chhattisgarh	3	15.66
6.	Delhi	9	25.10
7.	Goa	1	4.24
8.	Gujarat	2	586.99
9.	Haryana	8	45.74
10.	Himachal Pradesh	7	30.54
11.	Jammu and Kashmir	3	15.83
12.	Jharkhand	1	8.31
13.	Karnataka	18	127.25
14.	Kerala	3	22.17
15.	Ladakh	3	14.28
16.	Madhya Pradesh	12	101.21
17.	Maharashtra	6	14.82
18.	Manipur	4	27.11
19.	Meghalaya	6	28.00
20.	Mizoram	2	6.83
21.	Nagaland	6	38.00
22.	Punjab	9	46.24
23.	Rajasthan	11	53.19
24.	Sikkim	4	17.94
25.	Tamil Nadu	3	19.00
26.	Telangana	5	18.86
27.	Tripura	6	33.54
28.	Uttar Pradesh	7	346.26
29.	Uttarakhand	2	5.28
30.	West Bengal	3	20.78
	<b>Total</b>	<b>164</b>	<b>1799.54</b>

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